

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 199/BB/2020	For admission	Sec 9 of I&B code 2016	Micronova Impex Pvt Ltd	Rafeulla Shareiff, PCS	Haritasa Electronics Solutions Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

RAFEULLA SHARIFF - PCS

ADVOCATE FOR RESPONDENT/s:


CHANDAN - R-1 & R-2

**ORDER**

Heard Shri Rafeulla Shariff, learned PCS for the Petitioner and Shri Chandan, learned Counsel for Respondent Nos.1 and 2 through Video Conference.

Objections are stated to have been filed by the Respondent on 13.08.2020.

Post the case 'for hearing' on **28.08.2020**.

  
Member (T)

  
Member (J)

Krishna

**Verified**

  
Court Officer